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12.02 hrs.

MESSAGES FROM RAJYA SABHA

Title: Regarding passing of the Prevention of Terrorism (Repeal) Bill, 2004 and the Unlawful Activities (Prevention) Amendment Bill, 2004 by the Rajya Sabha which were passed by Lok Sabha at its sitting held on 06-12-2005.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- i. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th December, 2004 agreed without any amendment to the Prevention of Terrorism (Repeal) Bill, 2004 which was passed by the Lok Sabha at its sitting held on the 6th December, 2004."
- ii. "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9th December, 2004 agreed without any amendment to the Unlawful Activities (Prevention) Amendment Bill, 2004 which was passed by the Lok Sabha at its sitting held on the 6th December, 2004."
